

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 83 of 2015 &
IA No.132 of 2015**

Dated: 29th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Paschim Gujarat Vij Co. Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Arbind Tiwari
Mr. S.R. Pandey for R.1

Mr. Arpit Christy (Rep.) for R.2

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk